

## **SUPREME COURT OF INDIA**

The Supreme Court Collegium has recommended the name of Shri Rohit Kapoor, Advocate, for appointment as Judge of the High Court of Punjab and Haryana in the following terms:

The recommendation for appointment of the above candidate as Judge of the High Court of Punjab and Haryana was made by the Collegium of the High Court on 21 April 2023.

On 17 October 2023, the Supreme Court Collegium scrutinized and evaluated the material placed on record.

Further consideration of the recommendation was deferred with a view to seek a report from the Chief Justice of the High Court of the Punjab and Haryana in consultation with members of the High Court Collegium on the suitability of the candidate in light of the inputs placed before us.

The Chief Justice of the High Court of Punjab and Haryana by a letter dated 28 November 2023 forwarded the minutes of the Collegium dated 23 November 2023 regarding suitability of the candidate.

In terms of the Memorandum of Procedure, the Judges of the Supreme Court conversant with the affairs of the High Court of Punjab and



Haryana were consulted in order to ascertain the fitness and suitability of the candidate.

The Chief Minister and the Governor for the States of Punjab and Haryana have conveyed their concurrence to the above recommendation.

We have scrutinized and evaluated the material placed on record, including the report of the Chief Justice of the High Court of Punjab and Haryana forwarding the recommendation of the Collegium dated 23 November 2023, based on the response / compilation of statistics submitted by Shri Rohit Kapoor relating to his performance as arguing counsel. The enquiries made by us with reliable sources to ascertain suitability of the candidate reveal that Shri Rohit Kapoor is a competent advocate suitable for elevation to the High Court. The Collegium, therefore, is of the considered view that Shri Rohit Kapoor is fit and suitable for appointment as Judge of the High Court of Punjab and Haryana.

In view of the above, the Collegium resolves to recommend that Shri Rohit Kapoor, Advocate, be appointed as Judge of the High Court of Punjab and Haryana.

The Collegium further resolves to recommend that two Advocates namely S/Shri (i) Harmeet Singh Grewal and (ii) Deepinder Singh Nalwa, whose names have been approved by this Collegium earlier in



point of time i.e. on 17 October 2023, be given precedence in the matter of appointment over Shri Rohit Kapoor. The inter se seniority of all the three Advocates be fixed as per the existing practice.

( Dhananjaya Y Chandrachud ), CJI

( Sanjiv Khanna ), J

<u>4 January 2024</u>

( B R Gavai ), J